

**PATNA HIGH COURT, PATNA**  
**NOTIFICATION**

**Dated: 13 .04.2022**

No. 133 A: In exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the Munsifs (Civil Judge, Junior Division) named in column no.2 of the table given below, the powers of a Judicial Magistrate of the 1<sup>st</sup> Class also for the district noted against their name in column no. 3 of the table.

| Sl. No. | Name of the Officers with designation and present place of posting | Name of the District |
|---------|--|----------------------|
| 1       | 2  | 3                    |
| 1.      | Sri Pushpam Kishore<br>Munsif, Benipatti                           | Madhubani            |
| 2.      | Sri Bibhuti Bhushan<br>Munsif, Birpur                              | Supaul               |

**By order of the High Court**

**Sd/- A.K. Jha**

**Registrar General**

Memo No. 21655-21678 / Dated, Patna the 13.04.2022

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birehand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/c Registrar (Establishment), Patna High Court, Patna / I/c Registrar (IT)-cum-CPC, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / I/c Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / I/c Registrar (Recruitment & Appointment), Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Senior programmer, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / The District and Sessions Judges, Madhubani/ Supaul for information (and communication to the officers concerned).

The officers, aforesaid shall take up Civil and Criminal Cases proportionately in such a way that their disposal of Civil and Criminal matter must be in the ratio of 70:30, otherwise they will suffer penalty).

(-) For D.Js. only.

  
**Registrar General**